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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

IA 153/2017 With C.P. (I.B) No. 39/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

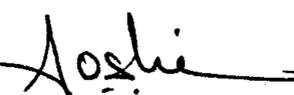
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company: Standard Chartered Bank Ltd.
V/s.
Essar Steels Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Mr. Kamal Trivedi, Sr. Adv.
2. Mr. Rashesh Sanjanwala, Sr. Adv.
3. Mr. Sandeep Singhi, Adv.
4. Mr. Siddharth Joshi, Adv.
for Singhi & Co.
5. Mr. Vinay Bairagra, Adv.

Petitioner. 

- 1 Mr. Mihir Thakore, Sr. Adv.
- 2 Mr. Saurabh Soparkar, Sr. Adv.
- 3 Mr. Keyur Gandhi, Adv.
- 4 Mr. Nisarg Desai, Adv.

For Respondent Co.


ORDER

Learned Senior Advocate Mr. Kamal Trivedi with Learned Senior Advocate Mr. Rashesh Sanjanwala with Learned Advocate Mr. Sandeep Singhi with Learned

Advocate Mr. Siddharth Joshi with Learned Advocate Mr. Vinay Bairagra present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Nisarg Desai present for Respondent.

Heard reply arguments of Learned Counsel for Applicant.

Order reserved.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of July, 2017.